



Government of Jammu and Kashmir
JK POLLUTION CONTROL BOARD

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The Consultant (Judicial)
Hon'ble National Green Tribunal,
New Delhi.

No.:JK PCB/NGT/67/2019/ **1798**

Dated.: **15-02-2021**

Subject :- Compliance report for the directions dt. 21-09-2020 in OA No. 593/2017 in the case titled as "Paryavaran Suraksha Samiti & Anr. V/s Union of India & Ors."

Ref. : *Consultant Judicial e-mail dt. 12-02-2021.*

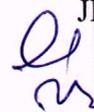
Sir,

In reference to the directions dt. **21-09-2020** issued by the Hon'ble National Green Tribunal in OA No. **593/2017** in the case titled as "**Paryavaran Suraksha Samiti & Anr. V/s Union of India & Ors.**", kindly find enclosed herewith the compliance report with respect to Jammu and Kashmir.

The compliance report may kindly be placed before Hon'ble NGT for consideration please.

Yours faithfully,

- Encl. i). Compliance Report
(2 leaves).
ii). MPR dated 5-02-2021
(40 leaves)


(B. M. Sharma), IFS
Member Secretary
JK PCB


**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI.**

ORIGINAL APPLICATION NO.593/2017.

With

OA No. 673/2018

In the case of : **Paryavaran Suraksha Samiti & Anr.**
.....(Applicants)

Versus

Union of India & Ors.

...(Respondents)

**Compliance Report of Jammu and Kashmir
Government in terms of the directions dt. 21-09-2020
corrected on 26-09-2020 of the Hon'ble Tribunal.**

1. That in terms of directions of the Hon'ble National Green Tribunal dated 06-12-2019 in O.A. No. 673/2018 Central Monitoring Committee (CMC) under the Secretary Ministry of Jal Shakti, Govt. of India has been holding its monthly meetings regularly.
2. That gradually other aspects related to environmental compliances, figuring out from different cases/Original Applications on different thematic area pending adjudication before the Hon'ble NGT, are also being monitored by the CMC.

3. That pursuant to the decisions taken, as per minutes of the 6th meeting of CMC held on 30-09-2020, format for submission of monthly Progress Report (MPR) was revised, which was forwarded to the Administrative Secretary of the Department of Forest, Ecology and Environment, Government of J&K for obtaining the inputs from the concerned departments and submission of MPR to CMC before 20th of every month.
4. That so far, eight monthly meetings of CMC have been held and all the meetings have been attended by the officers of the J&K Housing & Urban Development Department, Pollution Control Board and Forest Department and necessary inputs have also been provided. Last meeting of CMC was held on 05-01-2021, under the Chairmanship of Secretary, Ministry of Jal Shakti, Govt. of India and the MPR for the month of January 2021 is being submitted in this regard by the Govt. of J&K by 20th of Feb. 2021, while as MPR for the month of December 2020 stands submitted as per revised format covering all the thematic areas, to the Ministry of Jal Shakti, Govt. of India vide No.FST/Lit/135/2018II dated 05-02-2021, copy whereof is attached.

Government of Jammu & Kashmir
Department of Forest, Environment & Ecology,
Civil Secretariat
www.jkforestadm.nic.in

Executive Director (Technical),
National Mission for Clean Ganga,
Department of Water Resources, River Development
& Ganga Rejuvenation, Ministry of Jal Shakti,
Shram Shakti Bhawan, New Delhi

NO:- FST/Lit/135/2018-II

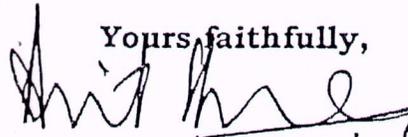
Dated: 05.02.2021.

Subject:- Monthly Progress Report by States/UTs, Hon'ble NGT in the matter of OA
No. 673/2018 dated 06.12.2019 for the month of **December 2020**.

Sir,

The Monthly Progress Report for UT of J&K for the month of December, 2020 was submitted on 21.01.2021 through e-mail. The pending reports in respect of Housing & Urban Dev. Department and Jal Shakti Department are now available and incorporated in the Monthly Progress Report. As such, in continuation of the Monthly Progress Report already submitted, please find enclosed updated Monthly Progress Report for UT of J&K for the month of **December, 2020** for favour of information and further necessary action.

Yours faithfully,


(Amit Sharma) KAS

Special Secretary to Government

Forest, Environment & Ecology Department

Encls: As above.

Copy to the:

1. Member Secretary, Central Pollution Control Board, New Delhi alongwith copy of Monthly Progress Report in respect of J&K UT for the month of Dec. 2020.
2. Private Secretary to the Commissioner/Secretary to Government, Forest Environment and Ecology Department for information of the Commissioner/Secretary.

UNION TERRITORY OF JAMMU AND KASHMIR
Revised format for submission of Monthly Progress Report in the NGT Matter OA No. 673 of 2018
(in compliance to NGT order dated 24.09.2020)

Updated/Revised MPR for the month of December, 2020

National Mission for Clean Ganga (Ministry of Jal Shakti, GoI)

Overall status of the UT :

I. Total Population : Urban Population & Rural Population separately (*projected 2020*)

- a) Urban Population = **48.43** lac
- b) Rural Population = **101.57** lac

II. Estimated Sewage Generation (MLD):

- a) Urban @ 108 lpcd = **523** MLD
- b) Rural @ 44 lpcd= **447** MLD

III. Details of Sewage Treatment Plant :

- Existing no. of STPs and Treatment Capacity in (MLD): 15 Nos./139.40 MLD
- Capacity Utilization of existing STPs: 82.90 MLD
- MLD of sewage being treated through Alternate technology: 0.52 MLD
- Gap in Treatment Capacity in MLD: 383.08
- No. of Operational STPs: 11 Nos.
- No. of Complying STPs
- No. of Non-complying STPs:

(A) Details of each existing STP in the UT of J&K – (updated by HUDD/UEED)

i) In Jammu					
No	Location	Existing STP Capacity (MLD)	Capacity being utilized (MLD)	Operational status of STP	Remarks
1	Bhagwati Nagar, Distt.Jammu	30	13+7=20	Operational	Polluted River Stretches (PRS)
2	Bhagwati Nagar, Distt.Jammu	27	07	Under testing and Commissioning	PRS
3	Bhagwati Nagar	10	Nil	Under Refurbishment	PRS
4	Jagti, Distt.Jammu	4	2	Operational	Other than PRS
5	Katra, Bhawan, Distt.Reasi. (SMVDSB)	3.2	2	Operational	Other than PRS
6	Katra Adhkwari (SMVDSB)	0.4			Other than PRS
Total (In Jammu)		74.6 MLD	31.0 MLD		
ii) In Kashmir					
No	Location	Existing STP Capacity (MLD)	Capacity being utilized (MLD)	Operational status of STP	Remarks
1	Mehndi Kadal, Distt. Anantnag	4.0	2	Operational	Pollution River Stretches (PRS)
1	Hazratbal, Distt. Srinagar	7.5	7	Operational	Other than PRS
2	Habak, Distt. Srinagar	3.2	3.2	Operational	Other than PRS
3	NishatLaam, Distt. Srinagar	4.5	4.5	Operational	Other than PRS
4	Barinambal (New), Distt. Srinagar	17.1	17.1	Operational	Under control of J&K LAWDA Srinagar.
5	Barinambal (Old), Distt. Srinagar	16.1	13.1	Operational	Other than PRS

6	Nallah Amir Khan, Distt. Srinagar	5.4	4	Operational	Under control of J&K LAWDA Srinagar.
7	BadamiBagh Cantt, Distt. Srinagar	5	-	-	Under the control of Badami bagh Cantonment Board
8	Pahalgam, Distt. Anantnag	2	1	Operational	Other than PRS
	Total(In Kashmir)	64.8 MLD	-		
	Total (In J&K)	139.40 MLD	-		

(B) Details of under construction STPs in the UT of J&K - (updated by HUDD/UEED)

i) In Jammu						
No	Location	Capacity of the Plant in (MLD)	Physical Progress in %	Status of I&D or House sewer connections	Completion Time	Remarks
1	BeliCharana Distt.Jammu	4	80%	House sewer connections (In Nos.) Target=4929 Achieved=Nil	6/2021	PRS Tawi
2	Baryal,Distt. Udhampur	8	Work Started	House sewer connections (In Nos.) Target=8972 Achieved=Nil	12/2021	PRS Devika
3	Omara,Distt. Udhampur	4	Not Started Yet	House sewer connections (In Nos.) Target=4422	12/2021	PRS Devika

4	Pitan, Distt. Udhampur	1.6	Not Started Yet	Achieved=Nil House sewer connections (In Nos.) Target=1816 Achieved=Nil	12/2021	PRS Devika
5	Patnitop, Distt. Udhampur	1.2	80%	House sewer connections For Hotels/Huts/Houses. (In Nos.) Target=100 Achieved=Nil	3/2021	Other than PRS
ii) In Kashmir						
No	Location	Capacity of the Plant in (MLD)	Physical Progress in %	Status of I&D or House sewer connections	Completion Time	Remarks
1	Noor Bagh, Palpora Distt. Srinagar	60	75%	House sewer connections(In Nos.) Target=16139 Achieved=5306	3/2021	Other than PRS under NBCC
2	Rajbagh, Srinagar	2.21	Work Started	Nil	3/2022	Other than PRS
3	Tengpora, Srinagar	6	Work Started	Nil	3/2022	Other than PRS
4	Charar-i-Sharief, Kashmir	2	Work allotted	House sewer connections (In Nos.) Target=3300	3/2022	Other than PRS

				Achieved=Nil		
5	Baramulla	3	Work Started	House sewer connections (In Nos.)	3/2022	Other than PRS
				Target=5550		
				Achieved=Nil		

(C) Details of Proposed STPs in the UT of J&K - (updated by HUDD/UEED)

i) In Jammu					
No	Location	Capacity of the STP Proposed in (MLD)	Status of Project (at DPR Stage/Under Tendering/work to be Awarded %)	Likely Date of Completion	Remarks
1	Peerkho Jammu (For I&D of right bank 13 nos. Nallahs Polluting Tawi)	10	DPR amounting to Rs. 41.84 Cr. submitted to NRCD for consideration/release of funds vide letter No. HUD/Plan/16/2019/SP Dated 11.12.2020.	2 years after sanction of Project	PRS Tawi
2	Katra Town	4.5	DPR amounting to Rs. 95.69 Crs presently with NRCD received from IIT Roorkee post clarification of comments/observation.	2 years after sanction of Project	PRS Banganga
3	Katra Town	1.3		2 years after sanction of Project	PRS Banganga
4	Samba Town	3.5	DPR amounting to Rs. 70.60 Cr submitted to NRCD for consideration/release of funds vide letter No. HUD/Plan/16/2019/SP Dated 11.12.2020.	2 years after sanction of Project	PRS Basanter
5	Akhnoor Town	<u>5.0</u>	DPR amounting to Rs. 123.21 Cr submitted to NRCD for consideration/release of funds vide letter No. HUD/Plan/16/2019/SP Dated 11.12.2020.	2 years after sanction of Project	PRS Chenab

6	<u>Kathua Town</u>	19.1	DPR amounting to Rs. 265.23 Cr submitted to NRCD for consideration/release of funds vide letter No. HUD/Plan/16/2019/SP Dated 11.12.2020.	3 years after sanction of Project	Other than PRS
7	<u>Hiranagar Town</u>	2.5+1.5=4	96 Cr(approx.) Proposed SBR Technology	2 years after sanction of Project	Other than PRS
8	<u>Vijaypur Town</u>	3+4=7	145 Cr(approx.) Proposed SBR Technology	2 years after sanction of Project	Other than PRS
9	<u>Bari Brahmana Town</u>	2.5+3.5=6	135 Cr(approx.) Proposed SBR Technology	2 years after sanction of Project	Other than PRS
10	<u>Arnia Town</u>	2.5+1.5=4	94 Cr(approx.) Proposed SBR Technology	2 years after sanction of Project	Other than PRS
11	<u>R.S.Pura Town</u>	2.5+3.5=6	138 Cr(approx.) Proposed SBR Technology	2 years after sanction of Project	Other than PRS
12	<u>Bishnah Town</u>	2+2.5= 4.5	98 Cr(approx.) Proposed SBR Technology	2 years after sanction of Project	Other than PRS
ii) In Kashmir					
No	Location	Capacity of the STP Proposed in (MLD)	Status of Project (at DPR Stage/Under Tendering/work to be Awarded %)	Likely Date of Completion	Remarks
1	ChuntKol, Srinagar	5	DPR duly vetted by the DCW for Rs. 40.44 Cr is submitted to Secretary, GoI, Ministry of Jal Shakti for consideration/ Sanction of DPR vide letter HUD/Plan/16/2019/SP Dated 11.12.2020.	2 years after sanction of project	PRS Jehlum
2	Gawkadal, Srinagar	3	DPR duly vetted by the DCW for Rs. 26.22 Cr is submitted to Secretary, GoI, Ministry of Jal Shakti	2 years after sanction of	PRS Jehlum

			for consideration/ Sanction of DPR vide letter HUD/Plan/16/2019/SP Dated 11.12.2020.	project	
3	Anantnag Town, Ph-II	9.10	DPR under Preparation.	3 years after sanction of project	PRS Jehlum
4	Bijbehra, Town	3	DPR under preparation		PRS Jehlum
5	Awantipora	1.6			PRS Jehlum
6	Pampore	2.7			PRS Jehlum
7	Ganderbal	8	DPR submitted to Dev. Commissioner Works vide Chief Engineer letter No: CE/UEED/TS/379-82 dt: 12/11/2020	2 years after sanction of project	
8	Sonamarg	1	Tender floated proposed SBR technology	2 years after sanction of project	Other than PRS
9	Gulmarg	2.5	Proposed SBR technology	2 years after sanction of project	Other than PRS

IV. Details of Industrial Pollution:-

No. of Industries in the UT of J&K		No. of Water Polluting Industries in the UT of J&K	Quantity of Effluent generated from the Industries in MLD	Number of Industrial units having functional ETPs	Number and total capacity of ETPs (Existing)	Compliance Status of the ETPs	Number and total capacity of Existing CETPs
Jammu	4746	162	9MLD	160	160	155	11 (1 existing, 9 under construction, 1 proposed)
Kashmir	5554	92	5 MLD	56	56	47	10 (1 existing and 9 proposed)
Total	10300	254	14 MLD	216	216	202	21

#(Data of ETPs for the month of Nov., 2020 has been reviewed and reconciled, and the units such as Service Stations and Health Care Establishments have been deleted from the list of polluting industries)

• **Status of compliance and operation of the CETPs :**

No. of Industries	Industrial discharge	Status of ETPs		Status of CETPs		
		Functional	Without ETP	Existing	Under Construction	Proposed
	9 MLD	160	2	1	2	
162 (Jammu)				Ghatti, Ph-I = 0.45 MLD	a) IGC Samba, P-I = 1.0 MLD b) IGC Samba, P-II = 1.0 MLD c) IGC Samba, P-II = 0.5 MLD d) IGC Samba, P-III = 0.5 MLD	

					a)B.B. Ph-I = 3*0.5 MLD b)B.B. Ph-I= 1.5 MLD, c)B.B. Ph-II= 1.5 MLD	a) EPIP Kartholi, B.B.= 0.5 MLD
92 (Kashmir)	5 MLD	56	36	IGC Lassipora =0.6 MLD		a) Electronic Complex, Rangreth = 1 MLD b) Food Park, Doabgah, Sopore =0.30 MLD c) Ind Estate, Shalteng =0.30 d) Ind Estate, Khonmuh, Ph-I =0.50 MLD e) Ind Estate, KhonmuhPh-II= 0.50 MLD f) IGC Pulwama, Location= 0.50 MLD, g) IGC, Pulwama, Location 4= 3x0.50 MLD
254	14	216	38	2	9	10

V. Solid Waste Management: (updated by HUDD/UEED)

Points	Urban Local bodies Kashmir	Srinagar Municipal Corporation	Jammu Municipal Corporation.		Urban Local Bodies Jammu	
<ul style="list-style-type: none"> Total number of Urban Local Bodies and their Population 	40 ULBs (10 Municipal Councils & 30 Municipal Committees) Total Population: 835049 Souls	1. Srinagar Municipal Corporation. 2. Population: 11.92 lacs as per 2011 Census.	Population: 696291 (2019)		There are 36 ULBs in Jammu province with 392585 population as per 2011 Census.	
<ul style="list-style-type: none"> Current Municipal Solid Waste Generation 	309 TPD	450 MTS per day (total generation in the city)	370 TPD		245 Metric Ton	
<ul style="list-style-type: none"> Number, installed capacity and utilization of existing MSW processing facilities in TPD (bifurcated by type of processing eg- <ul style="list-style-type: none"> i. Waste to Energy (Tonnage and Power Output), ii. Compost Plants (Windrow, Vermi, decentralized pit composting), 	0 2 Plants (09 TPD Capacity) (one at Pahalgam and another at Tangmarg ULBs)	The Project Developer has advised vide communication dated 13.01.2021 to move an application before JERC for vetting and adoption of discovered rates/tariff for Srinagar Waste to Energy Plant and get in writing & forward the same to SMC for further course of action. After signing of PPA, project developer under obligation to complete the project within 18 months.	MSW Processing facilities and installed capacity (TPD) MRF 1: 30-40 TPD	Utilization of existing MSM processing facilities (TPD) 20-30 TPD	Waste to Energy (Tonnage and Power Output) Compost plants (Windrow, Vermi, decentralized pit composting),	Nil 3 Municipal Committees viz. MC Doda, MC Bhaderwh and MC Sunderbani have SWM Composting Plants. Composting in grow bags has also

iii. Biomethanation, MRF etc	NIL	A Material Recovery Facility (MRF) is operational at SMC's dumping site where 24 rag pickers are working and recovering the recyclable material.				been initiated in MC Udhampur for treatment of Wet Waste.
			MRF 2:30-40 TPD	5-10 TPD	Biomethanation	Nil
			Composting: 50 TPD	40 TPD	MRF (Material Recycle Facilities)	Facility available in MC Katra, MC Doda, MC Bhaderwah and MC Sunderbani,. Further Rag Pickers on their own segregate reusable garbage for recycling from garbage dumping sites in other MCs.

Points	Urban Local bodies Kashmir	Srinagar Municipal Corporation	Jammu Municipal Corporation.	Urban Local Bodies Jammu
<ul style="list-style-type: none"> Action plan to bridge gap between Installed Capacity and Current Utilization of processing facilities (if Gap > 20%) 	<p>An action plan for setting up of Solid Waste Management facilities has been formulated for 40 ULBs of Directorate of Urban Local Bodies Jammu & Kashmir focussing mainly of decentralized mechanism has been prepared and sent to IIT Jammu for vetting.</p>	<p>As in S.No. 3 above.</p>	<p>a. An action plan for setting up of Integrated Solid Waste Management facilities covering all the 3 Zones of the city has been formulated by Jammu Municipal Corporation, which involves various aspects of the MSW operations viz. source segregation, door-to-door collection, primary & secondary transportation, intermediate waste storage & transfer, scientific processing and final disposal as per SWM Rules, 2016.</p> <p>b. A MoU with National Agriculture Cooperative Marketing Federation of India (NAFED) has been approved for setting up of MSW plant for treatment of organic and inorganic type of waste. Process for setting up of 350 TPD MSW processing plant at Jammu is being finalized with NAFED.</p>	<p>An action plan for setting up of Solid Waste Management facilities has been formulated for 40 ULBs of Directorate of Urban Local Bodies Jammu & Kashmir focussing mainly of decentralized mechanism has been prepared and sent to IIT Jammu for vetting.</p> <p>_In respect of MCs at Doda, Bhaderwah and Sunderbani, the existing Plants would also be upgraded on the modern lines. Apart from this, in Municipal Council Udhampur, Kill to Waste plant using heat technology has been installed which takes care of 1.50 Ton of garbage daily. Composting of Wet Waste as per laid down guidelines</p>

			<p>c. Initiatives for waste to compost have been taken under which composting of leaves at Zanana Park, Digiana Park, and Rotary Bhawan Gandhi Nagar is in progress. The other parks are also being covered shortly. Moreover, for recycling of dry waste IPCA (EPRO) has been working in Jammu city and UNDP is constructing MRF at Bhandurath site. The objectives of this partnership are as under:-</p> <ul style="list-style-type: none"> • To bring a sense of responsibility among the citizens for their waste management. • To bring about behavioural change and awareness among the masses on issue of waste management, particularly zero littering, segregation and waste collection. • Put in appropriate efforts for plastic waste management in Jammu, which include collection of non-recyclable plastic waste and channelize plastic waste to 	
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			<p>waste processing facility (waste to energy) of JMC.</p> <ul style="list-style-type: none"> • As per action plan, JMC and UNDP has taken steps for plastic waste management in 10 identified wards (W. No. 45, 50, 51 , 52, 53, 55, 56, 57, 58 & 68) of Jammu City. UNDP will also work with JMC as partner in collection segregation and transportation of plastic waste to recyclers. UNDP with JMC is also carrying out media campaigns. • JMC has hired an agency for IEC activity in city regarding Plastic Waste Management Rules, 2016, Solid Waste management Rules 2016, C&D waste management Rules, 2016 and BMW Rules, 2016 and other different activities for generating awareness in general public. • JMC has started vermi compost unit at JMC Stray Cattle Pound Dogra hall in which dung of stray cattles is being converted into vermi compost and thereafter used in different JMC Parks. Till date about 	
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			<p>30 MT compost has been used. JMC has also started sale outlet at Town Hall for general public.</p> <ul style="list-style-type: none"> • JMC has installed 06 cubic meter Bio-gas plant by using stray cow dung at JMC Cattle Pound at Dogra Hall. • After awareness by JMC, 03 dairy unit owners have also installed 6 cum biogas units, are each at Buta Nagar, Shakti Nagar and Sanik Colony. These units are using biogas for cooking. • JMC is collecting the fresh vegetable waste on daily basis from different vegetable Mandies within the city and feeding it to the stray animals at JMC Cattle Pound Dogra Hall and Municipal Animal Care Centre Roop Nagar. • JMC is also collecting flowers from 25 temples and utilizing old waste flowers for compositing. Two Aggarbati manufacturing units using fresh flowers collected from temples have also been installed in association with 	
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			<p>Regional Indian Red Cross Society, Jammu with the help of Self-Help Groups. 700 kg flowers per day collected from different Temples are being used for compost and making aggarbattis. An outlet for Sale of agarbattis has been opened at Town Hall Complex, Jammu.</p> <ul style="list-style-type: none"> • JMC launches campaigns for plastic waste management and solid waste management at regular intervals with the help of SHGs, NGOs and schools. The themes of these campaigns are Plastic free rallies, cleaning of plastic waste from roadsides and households by students/volunteers, educating masses about harmful effects of plastic made items & penalties etc. They are encouraged to desist from use of plastic made items to keep the city clean & to avoid penalties. 	
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Points	Urban Local bodies Kashmir	Srinagar Municipal Corporation	Jammu Municipal Corporation.	Urban Local Bodies Jammu
<ul style="list-style-type: none"> No. and capacity of C&D waste processing plants in TPD (existing, proposed and under construction) 	<p>C & D waste processing facility for 2 MCs and 6 important towns notified and put to operation by October 2020</p> <p>Notification issued under No. DULB/Plg/3585-92 Dt.13.02.2020 and following sites were notified for dumping of C&D waste.</p> <ol style="list-style-type: none"> 5 Kanals (East side) in SWM Cluster Site at Uranhall Anantnag 5 Kanals (East side) in SWM Cluster Site at Shalkhud Sumbal <p>Processing facilities will be established after Covid pandemics</p>	<p>The SMC is contemplating to set up 100 TPD capacity C&D Waste Processing Plant in Saidapora, Achan. The DPR is under process.</p>	<p>One collection centre at Bhagwati Nagar site.</p>	<p>3 sites at Kathua, Udhampur and Poonch have been notified for dumping of C&D Waste. A survey is being conducted in other ULBs to identify the quantity of C&D waste generated so that suitable sites can be designated in all other Municipal councils/ committees as well. It is expected that the survey will be completed by 31 of January, 2021.</p>

	will subsidise			
Points	Urban Local bodies Kashmir	Srinagar Municipal Corporation	Jammu Municipal Corporation.	Urban Local Bodies Jammu
<ul style="list-style-type: none"> Total no. of wards, 	529	35	75 wards	446
<ul style="list-style-type: none"> no. of wards having door to door collection service, 	427	28	75	390
<ul style="list-style-type: none"> no. of wards practicing segregation at source 	22	15	30	98
				<p>The MCs through various IEC activities educate people about the importance of segregating waste at source. Time to time the respective MCs have distributed separate bins for garbage collection at source so that segregated garbage is available for proper disposal. 100% door to door collection in all 446 wards with segregation at source is being pushed. 100 % source segregation in all wards is targeted to 03/2021.</p>

Points	Urban Local bodies Kashmir	Srinagar Municipal Corporation	Jammu Municipal Corporation.	Urban Local Bodies Jammu
<ul style="list-style-type: none"> Details of MSW treatment facilities proposed and under construction (no., capacity, and technology) 	<p>Six SWM facilities for 22 ULBs of Kashmir Division have been approved on cluster basis having total capacity of 380 TPD at a project cost of Rs.144.20 Crores and technology proposed is Composting RFPs have been floated on number of times.</p> <p>Meanwhile a comprehensive proposal for decentralized waste to compost treatment plants for all ULBs have been formulated taking into consideration the population projection</p>	<ol style="list-style-type: none"> Letter of Intent for establishment of 5MW capacity Waste-to- Energy plant capable to deal 500+/- 125 MT/D already issued. The plant is based on Gasification Technology. The SMC has already handed over land measuring 10 acres to the project developer who has undertaken civil works at site. Construction of landfill cell No. IV at dumping site Achan, Srinagar stands already tendered. Bids received, Technical and financial evaluation of bids already done. Bioremediation/bio-mining of legacy waste tendered. 	<p>2 MSW treatment facilities proposed with 450 TPD capacities, technology used Aerobic Composting, Biogas and MRF Centres.</p>	<p>An Action Plan for development of decentralized facilities have been prepared and sent to IIT Jammu for vetting.</p>

	for the year 2025.	Bids received and technical/financial evaluation already done. Proposal for AA is being submitted to H&UDD shortly. Proposal under examination in H&UDD 4. A 100 TPD Capacity C&D waste processing plant to be set up at Achan. DPR under preparation.		
Points	Urban Local bodies Kashmir	Srinagar Municipal Corporation	Jammu Municipal Corporation.	Urban Local Bodies Jammu
<ul style="list-style-type: none"> No. and area (in acres) of uncontrolled garbage dumpsites and Sanitary Landfills. 	Information is being compiled and will be sent shortly	The area of waste processing facility of SMC is spread over an area of 113 acres situated at Saidapora, Achan. Three landfill cells have already been constructed. Cell Nos. 1&3 already closed and capped. Cell No. 2 is presently in operation.	Uncontrolled Garbage Dumpsites:- 2 (Bhagwati nagar and Kothbalwal), spread over is 32 acres and 19.5 acres respectively. Sanitary Landfills: Nil	85.75 acres of land is being utilized in various ULBs as Garbage Dumpsites and Sanitary Landfills.
<ul style="list-style-type: none"> No. and area (in acres) 	08	None	Legacy waste site: 01	NIL

of legacy waste within 1km buffer of both side of the rivers			(Remediation started) Area of legacy waste: 32 acres.	
<ul style="list-style-type: none"> No. of drains falling into rivers and no. of drains having floating racks/screens installed to prevent solid waste from falling into the rivers 	Information is being compiled and will be sent shortly	SMC has constructed 120 Trash Guards alongside the water channels from Khojyarbal to Nowpora to arrest the waste from entering the water channel and has put 6 Boatmen-cum-Safaiwalas on job to collect waste from these Trash Guards on daily basis.	No. of drains falling into rivers: 26 No. of drains installed screens: 0	NIL

Status of ULB wise Management of Solid Waste

	ULB	Total MSW generation in TPD	Total MSW being processed in TPD	Existing MSW facilities	Utilization Capacity of the existing MSW facilities	Proposed MSW Facilities & Completion Timeline
Urban Local bodies Kashmir	40	309	9	2 (Two Waste to compost plants at Pahalgam and Tangmarg ULB)	9 TDP	A comprehensive proposal for decentralized waste to compost treatment plants for all ULBs have been formulated taking into consideration the Population projection for the year 2025.

Srinagar Municipal Corporation	1	450 TPD	112.50 TPD	1. Mechanical Segregator; 2. Land filling.	30 TPH capacity Mechanical Segregator. 80% land filling in land fill Cell No. 2.	1. Waste to Energy Plant shall be commissioned within 18 months after signing of Power purchase agreement among the parties; 2. Bioremediation of the existing landfill cells shall be taken up immediately after administrative approval is accorded to the proposal. 3. The Construction of landfill cell No. IV shall be taken up for execution after accord of Adm. Approval.
Jammu Municipal Corporation.	1	370 TPD	40 TPD	03	70%	2 (125 TPD SWM and 270 TPD) probably work will be started in March, 2021.
Urban Local Bodies Jammu	36	245.32 TPD	55 TPD	3 Municipal Committees viz. MC Doda, MC Bhaderwh and MC Sunderbani are having SWM Composting Plants.	60- 70 %	An Action Plan for development of decentralized facilities have been prepared and sent to IIT Jammu for vetting.

VI. Bio-medical Waste Management:

- Total Bio-medical generation:
 - a) Jammu = **1094.52** Kg/day as per Annual Report 2019
 - b) Kashmir = **4808.1** Kg/day as per Annual Report 2019

Total = **5902.62** Kg / day

Covid-19 Bio-medical waste for the month of Dec. 2020 :

a) Jammu = **29219.474** Kg/Month

b) Kashmir = **8965.75** Kg/Month

Total = **38,185.224** Kg/Month

• **No. of Hospitals and Health Care Facilities:**

a) Jammu = **3641**

b) Kashmir = **2965**

• **Status of Treatment Facility/ CBMWTF: 3 Operational Facilities** with PCDs. OCEMS installed in two facility

a) M/s Anmol Health care, Jammu

b) M/s Kashmir Health Care System, Kashmir).

c) M/s Clean City Waste Management, Kashmir (OCEMS not installed)

VII. Hazardous Waste Management:

• Total Hazardous Waste generation:

a) Jammu = **981.026** MT / Annum

b) Kashmir = **231.50** MT/Annum

Total= **1212.526** MT / Annum

• No. of Industries generating Hazardous waste :

a) Jammu = **227**

b) Kashmir = **11**

Total = **238**

• Treatment Capacity of all TSDFs :

TSDF under construction at IGC Samba

- Avg. Quantity of Hazardous waste reaching the TSDFs and Treated:
Hazardous waste is disposed off through TSDFs located outside from J&K, authorized by J&K PCB viz a) M/s Bharat Oil and Waste Management Ltd, Kanpur Dehat (UP) b) M/s BEIL Infrastructure Ltd, Ankleshwar, Gujarat.
- Details of on-going or proposed TSDF: The TSDF facility is under construction in IGC Samba by M/s Ramasethu Infrastructure Pvt Ltd, to be completed by December 2020 tentatively.

VIII. Plastic Waste Management:-

- Total Annual Plastic Waste generation in J&K = **74826** MT/Annum (app.), with monthly average of **6200** MT (app.)
- Seizure done (April to Dec. 2020)
 - a) Polythene = 16611.45 kg
 - b) SUP = 1231.65 kg
 - Total = **17843.10 kg.**
- Treatment/ Measures adopted for reduction or management of plastic waste:
 - a) Regular seizure of illegal polythene and banned SUP by Anti-Polythene Squad
 - b) Using seized polythene in overlaying of roads.
 - c) Using seized polythene in cement kilns along with conventional fuels.

	Srinagar Municipal Corporation	Jammu Municipal Corporation	Directorate of Urban Local Bodies, Jammu.
Total Plastic waste generation.	As per the analysis of waste conducted at landfill site Achan on 24/1/2013, the waste has about 6% plastics. Therefore, the plastic waste collected at dumping site is around 24-27 TPD based on analysis done in the year 2013.	130 TPD	8954 MT per Annum.
Treatment/ Measures	There is no treatment facility set up as on date.	<ul style="list-style-type: none"> • 2 number of MRF has been setup in Jammu city and integrated with informal waste pickers 	d. The use of polythene below 50 microns has

<p>adopted for reduction or management of plastic waste.</p>	<p>However;</p> <ol style="list-style-type: none"> 1. The SMC is launching sustained awareness to educate citizens about the harmful effects of plastic made items, penalties etc & exhorts them to refrain from using plastic or plastic made items. 2. SMC has set up at landfill site at Achan where more than 24 rag pickers are segregating plastic waste from Municipal Solid Waste. From November 2018 to Oct. 2020, the rag pickers have collected 357.445 MTs of Plastic waste at Landfill site Achan. 3. 12 Cement factories operating within the radius of 100 Kms from dumping site Achan, Srinagar have been issued with notices to lift the RDF including plastic/polythene for its utilization in their combustion kilns. During the current year, one cement manufacturer, namely, Trambooo Cement Industries Pvt. Ltd., has lifted 5885 kgs of RDF from SMCs dumping site. Another cement manufacturer, namely, Khyber industries Pvt. Ltd., has recently requisitioned for supply of one truck load of RDF. 4. To enforce strict ban on sale, stock and carrying of polythene bags of <50 microns thickness, the SMC from Jan-2018 has seized and destroyed 33.80 Qtls of banned polythene within the 	<p>working in the city limit, 2 more MRF are under planed to be setup for dry waste generated in the city.</p> <ul style="list-style-type: none"> • ICE agency has been hired for creating awareness among citizens, for segregation of waste at source level and to avoid single use plastic, disposable plastic. Awareness program has been started since 26 Oct 2020. • A dedicated team has been set up to enforce the Plastic Waste Management Rules, 2016 and Solid Waste Management Rules, 2016. • JMC ensuring segregation, collection, storage, transportation, processing and disposal of plastic waste. • JMC ensures that no damage is caused to the environment during this process of plastic waste and planning for setting up new MRF centers in city. • JMC ensures channelization of recyclable plastic waste fraction to recyclers after processing through MRF centers. • JMC ensures processing and disposal on non-recyclable fraction of plastic waste in accordance with the guidelines issued by the Central Pollution Control Board. • JMC is creating awareness among all stakeholders about their responsibilities. IEC agency has been hired for generating awareness among citizens for segregating waste at source level and to avoid single use plastic, disposable plastic. 	<p>been banned.</p> <ol style="list-style-type: none"> e. Use of polythene is penalized by way of fine to discourage people from using it. The CEOs/Eos of 36 ULBs have charged Rs. 3.61 lacs as penalty w.e.f 01.04.2019 to 30.12.2020 from the violators and seized 1.90 MT plastic carry bags. f. Segregation at source and segregation at dumping sites is encouraged for recycling of Plastic Waste. g. Awareness campaigns are organized discouraging people from using polythene. h. 3 sites at MC Kathua, MC Udhampur and MC Poonch have been identified for depositing e-waste for its proper disposal.
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	<p>limits of Srinagar City and realized Rs. 2.5 lacs as fine from the defaulters in 188 anti-polythene drives. The SMC has also constituted a squad to check the polythene menace in the city.</p>	<ul style="list-style-type: none"> • JMC engages civil societies or groups working with waste pickers for creating awareness; and • JMC is taking steps to ensure that open burning of plastic waste does not take place 	
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IX. Details of Alternate Treatment Technology being adopted by the State/UT : **Septage Treatment Plants** commissioned as Alternate Treatment Technology:

- i) Bhagwati Nagar Jammu = **164** KLD
- ii) Anantnag = **62** KLD
- iii) AlluchiBagh = **164** KLD
- iv) Achan = **130** KLD

X. Identification of polluting sources including drains contributing to river pollution and action as per NGT order on in situ treatment:-

Identification of Pollution Sources in Nine (09) Polluted Rivers in UT of Jammu and Kashmir ,as per Approved Action Plan:-

S. No.	Polluted River Stretch	Polluted Stretches	Source of Pollution	Drains	Drain Flow (MLD) as per UEED data	Action
1.	River Devak Udhampur	Guru Ravi Dass Temple to Nainsu at Udhampur	a) Un-treated sewage pollution from Municipal drains b) Unabated disposal of Municipal Solid Waste.	No. of drains = 13 i. Housing Colony ii. MH to Devika iii. MH Chowk iv. Shiva Nagar near SSP office v. Meat Market vi. Model School vii. Near Bharti VidyaMandir viii. Raghunath Mandir ix. Chabbutra Bazar x. Opp. Arya Samaj Mandir xi. Opp. GeetaBhawan xii. Near Dak Bungalow xiii. Link Road to Devika	(8.69 MLD) 1.18 0.71 0.12 0.84 1.6 0.94 1.52 0.07 0.19 0.87 0.23 0.31 0.11	A) (The Project is approved under NRCP funding for Rs.186.74 Cr. i) Work of 1 No. STP at Zone-1 (8 MLD) started. ii) Design for 2 Nos. STP (4 MLD at Zone-2 1.61 MLD at Zone-3) under final vetting process from MNIT Jaipur. iii) 25% of work on sewerage network completed
2.	Banganga Holy Stream, Katra	Pony Shed to Bathing Ghat, Banganga, Katra	a) Untreated Solid and Liquid waste disposal from pony sheds. b) Un-treated sewage from nearby localities/establishments. c) Unabated disposal of Municipal Solid Waste. d) Sewage pollution from	No. of drains = 7 From Balani Bridge to GeetaMandir:- i. Nallah 1 ii. Nallah 2 iii. Nallah 3 iv. Nallah 4 v. Nallah 5 vi. Nallah 6 vii. Nallah 7	(3.5 MLD) 0.268 0.361 0.179 0.277 0.722 1.256	i) DPR for Pollution Abatement of River Ban-Ganga at Katra Town submitted to Jal Shakti Dept, Gol Amounting to Rs. 100.34 Cr vide Chief Engineer letter no. CE/UEED/CJ/TS/1018-27 dt.31/08/20.

			minor/major establishments.		0.437	ii) Land acquisition for construction of 2 No. STP's and 4 Nos IPS under process
3.	River Tawi Jammu	Surajpur to Belicharana, River Tawi at Jammu	<p>a) Disposal of Untreated Sewage Waste from Jammu city.</p> <p>b) Unabated Disposal of Municipal Solid Waste.</p> <p>c) Dumping of Construction and Demolition Waste.</p> <p>d) Pollution from minor/major establishments.</p>	<p>No. of drains = 26 RHS (D/S Tawi)</p> <p>i. Doonthly Nallah ii. Jullaha Mohalla iii. Peerkho 1 iv. Peerkho main v. Gujjar Nagar 7 vi. Gujjar Nagar 6 vii. Gujjar Nagar 5 viii. Gujjar Nagar 4 ix. Gujjar Nagar 3 x. Gujjar Nagar 2 xi. Gujjar Nagar 1 xii. Gujjar Nagar main xiii. Jogi Gate xiv. Prem Nagar xv. Christian Colony Nallah xvi. Qasim Nagar xvii. Rehari Nallah xviii. Krishna Nagar Nallah xix. Rajinder Nagar xx. Bhagwati Nagar</p> <p>LHS (D/S Tawi)</p> <p>i. Gorkha Nagar ii. Rajiv Nagar iii. University Campus Nallah iv. Refugee Basti v. Bikram Chowk vi. Ware house</p>	<p>(66.36MLD) RHS (D/S Tawi)</p> <p>1.10 2.62 0.03 10.73 0.13 0.14 0.10 0.10 0.07 0.10 0.08 0.69 11.32 11.83 6.71 0.15 4.71 5.48 1.475 1.76</p> <p>LHS (D/S Tawi)</p> <p>2.30 0.25 0.39 0.03 0.07 1.00</p>	<p>a) Construction of 4 MLD STP at Belicharana based on SBR technology is under execution and the civil structures in this sub project are 80% complete and Machinery & Equipment- Procurement 90% and installation work 90% completed.</p> <p>b) DPR for Pollution abatement of river tawi (right bank) at jammu city (j&k) submitted to Govt (HUDD) vide Chief Engineer letter no.CE/UEED/CJ/TS/1131-36 dt.07/09/2020.</p> <p>Amount 43.50 Cr.</p> <p>c) Land acquisition for construction of 1 No. STP of capacity 10MLD at Peerkho under process.</p>

4.	River Basanter, Samba	Samba to Chak Manga Rakwal, adjoining IGC Samba	<p>a) Disposal of Untreated Sewage Waste from Samba Town and nearby localities.</p> <p>b) Effluents from industries in IGC-Samba.</p> <p>c) Unabated Disposal of Municipal Solid Waste.</p> <p>d) Dumping of Construction and Demolition Waste.</p>	<p>3 Nos. Drains</p> <p>i. Sidco Sewage Drain backside of Hotel Rex Argi Nallah</p> <p>ii. Near Shamshan Ghat Mandi Floura Nallah.</p> <p>iii. Drain near Railway Bridge.</p>	<p>(3.5 MLD)</p> <p>2.5</p> <p>1.0</p>	<p>i) DPR submitted to Govt of India, Ministry of Jal Shakti, amounting to Rs. 70.60 cr.</p> <p>ii) Land acquired for construction of STP.</p> <p>iii) Land Acquisition for 2Nos. IPS under process.</p> <p>iv) Tender process initiated</p>
5.	River Chenab at Akhnoor	Jal Patan (Jio Pota) to Pargwal at Akhnoor	<p>a. Disposal of Untreated Sewage Waste into River Chenab.</p> <p>b. Unabated Disposal of Municipal Solid Waste</p> <p>c. Un-authorized dumping of Construction and Demolition Waste.</p> <p>d. Pollution from minor/major establishments.</p>	<p>No. of drains = 3</p> <p>i) Baba Jitto Nallah</p> <p>ii) Near Gurdwara</p> <p>iii) W. No. 10 Nallah</p>	<p>(3.0 MLD)</p> <p>0.918</p> <p>1.325</p> <p>0.758</p>	<p>i) DPR submitted to Government of India, Ministry of Jal Shakti amounting to Rs. 123.21 Cr.</p> <p>Land Acquisition for 1No. STP of capacity 5 MLD and 7 Nos IPS are under process</p>
6.	River Chuntkol (A tributary of Jhelum)	Gawkadal to Zero Bridge	<p>a) Discharge of untreated sewage into the river.</p> <p>b) Dumping of Solid Waste.</p>	No. of dewatering pumps = 08	<p>(5 MLD)</p> <p>-</p>	DPR for an amount of Rs.40.44 Cr. has been sent to GOI, Ministry of Jal Shakti.
7.	River Gawkadal (A	Gawkadal bridge to Nowhatta	a) Discharge of untreated Sewage into the river.	A part of polluted river stretch of river Jhelum (Anantnag to	(3.0 MLD)	DPR for an amount of Rs.26.22 has been sent

	tributary of Jhelum)		b) Dumping of Solid Waste.	Chhatabal)	-	to GOI, Ministry of Jal Shakti.
8.	River Jhelum i) Anantnag Phase-II ii) Bijbehara iii) Awantipora iv) Pampore	Anantnag to Chattabal Weir	a) Discharge of untreated Sewage into the river. b) Dumping of Solid Waste.	No. of drains = 62 No. of Dewatering pumps = 14	(111.4 MLD) -	DPR prepared and under checking
9.	River Sindh	Along Duderhama (Ganderbal)	a) Discharge of untreated sewage . b) Un-authorized dumping of Municipal Solid Waste.	No. of drains = 13	(7.6 MLD) -	DPR is under preparation.
10.	Bioremediation for treatment of wastewater flowing in nallahs/drains falling and polluting river stretches (i) Tawi, (ii) Banganga,	Interim measure to control pollution of river stretches mentioned above under S.No. 01-05 in Jammu Region and s.no. 06-09 in Kashmir Region.		As mentioned above under s.no. 01-09		Bid received shall be processed once financial concurrence received from Govt.

(iii) Basanter, (iv) Devika & (V) Chenab in Jammu identified by NGT					
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XI. Details of Nodal Officer appointed by Chief Secretary in the State/UT:

Sh. Waseem Farooq Mir, SFS, posted in Chief Secretary's Office, J&K as Nodal Officer for the purpose, vide Govt. Order No. 123-JK(GAD) of 2020 dated 22.01.2020.

XII. Details of meetings carried under the Chairmanship Chief of Secretary in the State/UT:

S.No.	Meeting date	Remarks
01.	03.12.2020	Review meeting w.r.t. framing of nodal agency for future compliances in OA No. 325/2015 Lt. Col. Sarvadaman Singh Oberoi V/s UOI & Ors.
02.	07.12.2020	Illegal sand Mining.
03.	17.12.2020	Illegal Sand Mining, and on the compliances of Revised Action Plan in OA No. 325/2015 Lt. Col. Sarvadaman Singh Oberoi V/s UOI & Others.

XIII. Latest water quality of polluted river, its tributaries, drains with flow details and ground water quality in the catchment of polluted river; -

- a. At present Pollution Control Board of Jammu& Kashmir has been monitoring the Polluted River stretches in Jammu and Kashmir under National Water Quality Monitoring Program (NWMP).

- b. UEED J&K will start monitoring the same as per the Monitoring Protocol of NMCG/CPCB for 1yr after finalization of tendering process/Award of Contract and mobilization of resources by the successful bidder to the site of work for the Bioremediation for treatment of waste water/Sewage flowing in nallahs/drains falling and Polluting river stretches in Jammu as well as in Kashmir.

No. of Polluted River Stretches in Jammu and Kashmir =09

a) **No. of Polluted River Stretches in Jammu = 05**

b) **No. of Polluted River Stretches in Srinagar = 04**

Water Quality Status of Polluted Rivers (09) during the month of **December -2020**

S. No.	Polluted River Stretch	Water Quality Analysis, December 2020						Ground Water Quality in the catchment area
		NWMP Monitoring Sites with Sanctioned Station Code	BOD	COD	pH	Hardness	Alkalinity	
1	River Devak Udhampur	a) Near Shiv Mandir (Stn code:2754)	3.0	13.8	7.80	200	212	NA
		b) About 2Km (D/S) Shiv Mandir(Stn.code:4062)	0.5	2.9	8.45	212	246	
		c) About 10Km (D/S)Shiv Mandir (Stn.code:4063)	0.4	2.4	8.40	220	246	
2	Banganga , Holy Stream,	NWMP Monitoring Sites	BOD	COD	pH	Hardness	Alkalinity	NA

	Katra	a) Bathing Ghat (Stn.2755)	1.1	7.2	8.70	212	240	
		b) In front of pony shed (Stn.code2756)	1.4	7.5	8.65	190	196	
3	River Tawi , Jammu	NWMP Monitoring Sites	BOD	COD	pH	Hardness	Alkalinity	NA
		December -2020	2.0	12	8.56	212	236	
		Station Code;-	4.8	28	8.60	280	316	
		i) Below Tawi Bridge- 2744,	0.5	2.9	8.52	148	216	
		ii)Bhagwati Nagar- 2745	0.5	2.8	8.56	170	220	
		iii) Beli Charana-2746, iv) Surajpur-2747 v) Bhagwatinagar 1 Km,D/S below STP discharge point at Bhagwati Nagar-4055	4.1	22	8.70	336	300	
4	River Basanter, Samba	NWMP Monitoring Site / Sanctioned Station Code	BOD	COD	pH	Hardness	Alkalinity	NA
		a) Chak Manga Gujjar samba (2753)	1.3	8.1	8.20	172	196	
5	River Chenab at Akhnoor	NWMP Monitoring Sites / Sanctioned Station Code	BOD	COD	pH	Hardness	Alkalinity	NA

		At Jio-Pota Mandir (2751)	0.2	1.5	8.20	78	88	
6	River Chuntkol (A tributary of Jhelum)	NWMP Monitoring Sites/ Station Code		BOD	COD	pH	DO	NA
		a) NWMP sanctioned location(1307)		6.5	60.0	7.12	2.0	
7	River Gawkadal (A tributary of Jhelum)	NWMP sanctioned sites		BOD	COD	pH	DO	NA
		Sanctioned location (1306)		3.8	35.0	7.45	7.2	
8	River Jhelum at Srinagar (Anantnag to Chhatabal Weir)	NWMP/PCB Monitoring Sites with Sanctioned Station Code		BOD	COD	pH	DO	NA
		i. Anantnag (1304)		2.0	24.0	7.56	8.2	
		ii. Batingon, (PCB Site)						
		iii. Bijbehara (4053)		-	-	-	-	
		iv. Sangam U/S (3273)		2.2	24.0	7.45	7.0	
		v. SangamD/S, (PCB Site)		2.5	24.0	7.45	7.5	
		vi. Awantipora (3274)		-	-	-	-	
		vii. Pampore (3275)		2.6	28.0	7.62	7.4	
		viii. Panthachowk (4054)		2.4	26.0	7.42	7.2	
		ix. Pandarathan (PCB Site)		2.4	28.0	7.5	7.5	
		x. Zero Bridge(1410)		-	-	-	-	
		xi. Chattabal Weir (1411)		3.4	32.0	7.23	6.8	
			3.6	36.0	7.35	6.0		
NA 9	River Sindh at Ganderbal, Srinagar	NWMP monitoring sites		BOD	COD	pH	DO	NA

		a)Sanctioned location(3286)	Monitoring at this location has not been conducted due to road closure and inclement weather conditions	
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XIV. Ground water regulation:

The regulation of ground water is mandated to the J&K Water Resources Regulatory Authority under the J&K Water Resource Regulation and Management Act, 2010. The Authority while approving new schemes or monitoring existing schemes has the power to bar or cancel exploitation, if it feels that ground water replenishment of the aquifers does not commensurate with the exploitation.

Further, the Department of WR, RD & Ganga rejuvenation has circulated ' draft guidelines for the regulation and control of ground water extraction in India' for comments.

XV. Good irrigation practices being adopted by the State:

- Measures are taken for ensuring adequate supplies at tail end of the distribution system.
- Appropriate steps to minimize the Closure Period of canals to the bare minimum are taken from time to time.
- Every effort is taken to minimize carriage losses.
- Measures are taken for Controlling, channelizing and collecting the surface run-off water.

Further, for providing better irrigation facilities to the beneficiaries, various irrigation schemes are under execution with the objective of increasing the irrigation potential and its effective utilization. At present, 400 schemes are approved in the UT under PMKSY- AIBP out of which 153 have already been completed and 144 are targeted for completion during current financial year.

The focus in these interventions is to prevent losses and provide stable irrigation conveyance system. Lift irrigation schemes where gravity water is not available or not feasible are also constructed for providing assured irrigation facilities. Further Community participation is also ensured for best optimum utilization of available water to all beneficiaries.

XVI. Rain Water Harvesting: A provision for rain water harvesting is being incorporated in building permissions issued by Srinagar Municipal Corporation in accordance with the order No. 269 of 2020 dated 11/2/2020.

For conservation of rain water and its utilization, construction of storage tanks has been undertaken. These Storage tanks also store rain water besides tapping the runoff from the streams for subsequent use of augmenting the existing irrigation facilities in the area.

170 no. storage tanks have so far been constructed in Kupara/Handwara and Budgam which arrest and store the surface run off during excessive precipitation. These storage tanks have served as an excellent source of irrigation in these chronically water deficit areas.

Department is further proposing new storage schemes in the UT which shall add to the rain harvesting potential.

XVII. Demarcation of Floodplain and removal of illegal encroachments:

The draft proposal has been forwarded to State Water Regulatory Authority (SWRRA) for notification of flood plains of river Jhelum. Besides, under World Bank funded Jhelum Tawi Flood Recovery Project (JTFRP), the verification of flood plains is being studied through international consultancy M/S Eptisa Ltd. This study will confirm the flood plains as well as inundation depths.

In respect of Tawi River Basin, JTFRP funded by the World Bank has hired the Joint Venture of AQUALOGUS & OILTECH (Consultancy) for preparation of Feasibility and Detailed Project Report for Flood Mitigation and Comprehensive River Management measures in Tawi Basin. The I&FC Department is sharing all the data required by JTFRP for preparation of report on river Tawi.

Marking of co-ordinates of Flood plains of Tawi River is in progress and marking of about 22 kms on both bank of Nikki Tawi completed.

Regarding determination of limits of Flood Basin and conducting of Mathematical Studies of River Chenab, the job has been assigned to Central Water and Power Research Station (CWPRS), Pune.

Further regarding the major Nallahs in the Jammu Province, Central Water and Power Research Station (CWPRS) has ensured to carry the study for the same also.

Removal of encroachments is a continuous process carried by the Jal Shakti (I&FC) Department.

XVIII. Maintaining minimum e-flow of river:

There are no storage reservoirs on river Jhelum so the minimum environmental flow is assured at all times. The Department has a regulating structure on river Jhelum at Srinagar known as Chattabal Weir to ensure navigation during lean season in the upstream besides ensuring the eco-flow on upstream without affecting the conditions in the downstream.

The department shall further take consultation of Central water Commission in order to regulate minimum e-flow wherever storage schemes on rivers are planned.

XIX. Plantation activities along the rivers:-

S.No.	Polluted River Stretch	Area under treatment	Plantation done
1)	River Devak Udampur	100 hectare	Catchment Area Treatment approved under CAMPA, plantation to be taken up during the current year, soil conservation works completed
2)	Banganga , Holy Stream, Katra	100 hectare	Catchment Area treated with afforestation and soil conservation works in 100 hectares of area under CAMPA
3)	River Tawi , Jammu	200 hectare	Catchment Area Treatment done by plantation of 0.34 lac trees treating 200 hectare for the Polluted River Stretch.
4)	River Basanter, Samba	100 hectare	Catchment Area Treatment done by plantation of 0.032 lac trees and soil conservation works for the Polluted River Stretch
5)	River Chenab at Akhnoor	200 hectare	Catchment Area Treatment done by plantation of 0.40 lac

			trees treating 200 hectare with soil conservation works for the Polluted River Stretch
6)	River Chuntkol (A tributary of Jhelum)	A part of river Jehlum Catchment Area Treatment proposal	Catchment Area Treatment approved under CAMPA, shall be taken up during the current year
7)	River Gawkadal (A tributary of Jhelum)	A part of river Jehlum Catchment Area Treatment proposal	Catchment Area Treatment approved under CAMPA, shall be taken up during the current year
8)	River Jhelum at Srinagar (Anantnag to Chhatabal Weir)	300 hectare	Catchment Area Treatment done by plantation, treating 15 hectare area for the Polluted River Stretch, along with soil conservation works.
9)	River Sindh at Ganderbal , Srinagar	100 hectare	Catchment Area Treatment in 100 hectare approved under CAMPA, to be taken up during the current year, soil conservation works completed

XX. Development of biodiversity park: Jammu Development Authority has developed a park in 5.6 hectare at the bank of river tawi area of polluted river stretch recently.

XXI. Reuse of Treated Water:

- a. Proposed in Katra DPR under reuse of Treated Water through Pumping Plant with Rising Main to Railway Station Katra for cleaning and washing purpose.
- b. Proposed in Udhampur under reuse of Treated Water from
 1. STP-1 site to Air Force station Udhampur for Horticulture purpose.
 2. STP-2 site to Army Unit for cleaning and washing purpose.
 3. STP-3 site to 5071, 5171 AC Battalion and 874 Alfa Unit for cleaning and washing purpose.

XXII. Model River being adopted by the State & Action Proposed for achieving the bathing quality standards:

S.No.	Location/ Rivers	Priority	Capacity of STP proposed in MLD	Status of Project (at DPR Stage/Under tendering/ work to be awarded	Likely date of completion	Remarks
1.	River Devika Udhampur	(i)	Zone 1 – 8.0 MLD Zone 2 - 4.0 MLD Zone 3 - 1.6 MLD Total = (13.6 MLD)	(i) Project cost 186.74 cr approved under NRP on 28.09.208. (ii) Work allotted Dated of State = May 2019 Date of completion (original) = May 2021.	Dec. 2021	Work of Sewer Laying, STP Zone 1st & Ghat are in Progress.
2.	Bangana, Holy Stream, Katra	(ii)	STPs = 4.5 MLD = 1.30 MLD Total = (5.8 MLD)	DPR amounting Rs. 95.69 Crs presently with NRCD after having been received from IIT (Roorkee) post clarification of comments/observations.	2 years after section of the project.	Technical Vetting under Process.
3.	River Tawi	(iii)	STP = 10 MLD	DPR amounting Rs. 41.84 submitted to NRCD for consideration/release of funds vide letter no. HUD/Plan16/2019/SP dated 11.12.2020	2 years after section of the project	Technically vetted.
4.	Jhelum River	(iv)	STP Anantnag, Town (Phase 2 nd /3 rd) on SBR Technology = 18 MLD Bijbhera Town = 3.0 MLD Awantipora = 1.6 MLD Pampore = 2.7 MLD.	DPR under preparation	3 years after section of the project.	

XXIII. Status of Preparation of Action Plan by the 13 Coastal States: NA

XXIV. Regulation of Mining Activities in the State/UT:

XXV. Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring.
